

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 118

IA(IBC)/2235(CH) 2023, 2477(CH)2023  
In  
CP (IB) No. 173/Chd/Pb/2020  
(Admitted)

**IN THE MATTER OF:**

Aman Bajaj, Proprietor of M/s Jagir Chand Sham Sundar ...Petitioner

Vs

M/s Ram Lal Aneja Food Pvt. Ltd. ...Respondent

**Under Section:** 9, IBC 2016, Sec 33(1) (b) (i) to (iii) r/w Sec 33(3), Sec 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 15.07.2024.

16.05.2024

Pooja

-Sd/-  
Court Officer